

namely hospitals, dispensaries and other health care establishments, educational institutions, conference rooms, domestic flights, airconditioned chaircars and airconditioned sleeper coaches in trains, sub-urban trains and air-conditioned buses. Besides, extensive health education measures through school health programmes, adult education programme and mass media are being undertaken to educate masses about harmful effect of smoking.

(d) and (e) The proposed legislation seek amendments to the existing legislation on cigarette, namely, The Cigarette (Regulation of Production, Supply and Distribution) Act, 1975 is under examination in consultation with Ministry of Law and other concerned authorities. The main features of the proposed legislation are as follows:—

—The existing statutory warning on cigarette packets/advertisements/hoarding that 'Cigarette smoking is injurious to health' will be expanded to induce one or the other telling slogans mentioned below:

'Smoking can lead to Oral Cancer'

'Smoking can cause heart problems'

'Smoking may reduce your life span'

'Smoking can aggravate respiratory problems'

—Statutory warning will be prominently displayed on the cigarette packets.

—Prohibition of advertisements of cigarettes.

Hazardous Chemicals

585. SHRI B. K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that as per ILO information (Vol. 25, No. 2 May,

1989) some 3500—8000 chemicals in the market are hazardous in nature out of which some 150—200 can cause cancer;

(b) whether a list of such chemicals has been compiled and is available in the Indian market and if so, the details thereof and the source of supply; and

(c) if such a list has not yet been compiled whether this will be done at the earliest and made available to the public on no loss no profit basis?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Deteriorating condition of Primary Health Centres in the Country

586. SHRI B. K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the depressing scenario and poor state of affairs of the country's Primary Health Centres which are expected to have changed the rural health scene in the country; and

(b) whether an independent monitoring and evaluation is proposed for revitalising these centres?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) Yes, Sir.

(b) Primary Health Centres all over the country are established under State Sector, Minimum Needs Programme and Staffing of Primary Health Centres and provision of medicines, equipment etc. for effective